

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made in official exigency with immediate effect:-

Sl. No.	Name of the Sr. PA/PA	From	To
1.	Sh. Rakesh Chander S/o Sh. Kishori Lal EC- 46764046	PA in the court of Ms. Shreya Arora Mehta, ASJ (FTSC) POCSO, South District, Saket Courts, Delhi.	PA in the court of Ms. Vijeta Singh Rawat, ADJ-01, New Delhi District, Patiala House Court, New Delhi.
2.	Sh. Talvinder Singh S/o Sh. Manjeet Singh	PA In the Office Pool, Central District, Tis Hazari Courts, New Delhi.	PA in the court of Ms. Shreya Arora Mehta, ASJ (FTSC) POCSO, South District, Saket Courts, Delhi.
3.	Sh. Surender Singh S/o Sh. Chokhey Singh EC-65054909	PA in the court of Ms. Prabh Deep Kaur, ASJ (FTSC) (POCSO)-02, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Sunil Kumar Sharma , ASJ-09, West District, Tis Hazari Courts, Delhi.
4.	Sh. Dinesh Kumar S/o Sh. Shree Niwas EC-26987282	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Sanjeev Kumar Aggarwal, District Judge (Commercial Court)-01, Central District, Tis Hazari Courts, Delhi.
5.	Ms. Shelly W/o Sh. Abhishek Saxena	PA in the court of Sh. Sanjeev Kumar Aggarwal Judge (Commercial Court)-01, Central District, Tis Hazari Courts, Delhi.	PA In the Court of Ms. Prabh Deep Kaur, ASJ (FTSC) (POCSO)-02, Central District, Tis Hazari Courts, Delhi.
6.	Sh. Sanjay Kumar EC- 3394	Sr. P.A in the Office Pool, South - West District, Dwarka Courts, New Delhi.	Sr. P.A in the court of Sh. Vikrant Vaid, Spl. Judge, Electricity Court-02, Central District, Tis Hazari Courts, Delhi.
7.	Sh. Rajeev Kumar S/o Sh. Mangal Prasad Singh EC-65214211	P.A in the court of Sh. Vikrant Vaid, Spl. Judge, Electricity Court - 02 Central District, Tis Hazari Courts, Delhi.	PA in the Office Pool, North-West District, Rohini Courts, Delhi.
8.	Ms. Sonia Miglani W/o Sh. Girish Miglani EC-3112	Sr. PA In the Office Pool, North-West District, Rohini Courts, Delhi.	Sr. P.A In the Office Pool, Central District, Tis Hazari Courts, Delhi.
9.	Ms. Vaishali, D/o Sh Anand Kumar Tripathi	P.A in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Devender Kumar Sharma, Spl. Judge (NDPS), West District, Tis Hazari Courts, Delhi.

10.	Ms. Sakshi Jain D/o Sh Manoj Kumar Jain EC- 78216080	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Gaurav Sharma, MM-05, Central District, Tis Hazari Courts, Delhi. (till further order)
11.	Ms. Sangeeta Semwal W/o Sh. Kamal Kishore EC- 18280467	PA In the court of Sh. Naveen Kumar Kashyap, PO, MACT-01, South- East District, Saket Courts, New Delhi.	P.A in the Office Pool, New Delhi District, Patiala House Courts, New Delhi.
12.	Sh. Jitendra Kumar Srivastav, S/o Sh Virendra Kumar Srivastav,	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Naveen Kumar Kashyap, PO, MACT-01, South- East District, Saket Courts, New Delhi,
13.	Ms. Kavita Kumari D/o Sh. Kamal Kumar EC: 69156538	PA in the Vacant Court previously presided over by Sh. Gopal Krishan, Civil Judge-01, New Delhi District, Patiala House Courts, New Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
14.	Ms. Richa Guglani D/o Sh. Mukesh Kumar Guglani EC- 53574196	PA in the court of Ms. Vineeta Goyal, District Judge (Commercial Court)-02, South- East District, Saket Courts, New Delhi.	PA in the Office Pool, Shahdara District, KKD Courts, Delhi.
15.	Sh. Abhishek Thakur S/o Sh. Jagdish Kumar Thakur	PA in the court of Sh. Ajeet Narayan, MM-02, Shahdara District, KKD Courts, Delhi.	PA in the court of Ms. Vineeta Goyal, District Judge (Commercial Court)-02, South- East District, Saket Courts, New Delhi.

Note:- Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

GIRISH KATHPALIA
06.7.22

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI
Pr

No. 51788-863 /Admn-I/P & T/HQs/2022

Dated, Delhi the _____

Copy forwarded for information and necessary action to: -

06 JUL 2022

1. The Ld. Principal District & Sessions Judge, West/NDD/North-West/South/South- East/Shahdara/ South-West, Delhi/ New Delhi.
2. The Ld. Officer In-charges, Accounts Branch, Central/ West/NDD/North-West/South/South- East/Shahdara/ South-West, Delhi/ New Delhi.
3. The Personal Office of Ld. Principal District & Sessions Judge (HQs), Delhi.
4. The Officers/Officials concerned.
5. The A.O.(J), Admn. Branch, Central/ West/NDD/North-West/South/South- East/Shahdara/ South- West, Delhi/ New Delhi.
6. The dealing Officials (Personal File / Leave) in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
7. The dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
8. The dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
9. Web-site Committee, Tis Hazari Courts, Delhi.

9
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI
Pr